

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5917
ANSWERED ON:08.09.2011
CONTEMPT OF COURT ACT
Sayeed Muhammed Hamdulla A. B.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is any proposal to amend the Contempt of Courts Act, 1971; and
- (b) if so, the details thereof?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam.
- (b) Does not arise.